- (a) the percentage of people Below Poverty Line (BPL); and
- (b) the percentage of Muslim population Below Poverty Line?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) The Planning Commission estimates number and proportion of persons living below the poverty line (BPL) at national and state level using the data from Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Office (NSSO). As per latest estimates of poverty for the year 2009-10, the percentage of people living below poverty line at all India level is estimated at 33.8% in rural areas and 20.9% in urban areas. From NSSO's 66th round data of Household Consumer Expenditure Survey, it has been estimated that the percentage of Muslim people living below poverty line estimated for the entire population in 2009-10 is 36.2% in rural areas and 33.9% in urban areas.

Contract of UIDAI with American company

1503. SHRI M. RAMA JOIS: Will the PRIME MINSTER be pleased to state:

- (a) whether the UIDAI has entered into contracts with companies registered in United States of America for biometric purposes and systems integration;
 - (b) if so, whether M/s. Accenture Ltd., is one of them;
- (c) if so, whether United States has launched prosecution against Accenture Ltd., before the United States District Court for the Eastern District of Arkanas Little Rock Division, for imposition of Penalties against it under the False Claims Act, 31, U.S.C. 3729-3733, the Anti-Kickback Act, 41, U.S.C. 51-58 and under common law theories of unjust enrichment, breach of contract and payment under mistake of fact;
- (d) if so, the reasons for which contract was entered into the such a dubious company; and
 - (e) whether any proposal to rescind the contract?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) and (b) No Sir, UIDAI has not entered into Contract with M/s Accenture Ltd. However, UIDAI has entered into Contract with M/s Accenture Services Pvt. Ltd., which is registered in India under Company Act 1956 for providing Biometric Services.

(c) to (e) The question does not relate to UIDAI.